NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU DAILY CAUSE LIST DATED **17.06.2025** (TUESDAY)
CHENNAI BENCH **(HYBRID MODE)**10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 271/2025 To dispense with IA No. 772/2025	Satyabrat Behera Proprietor of Satya Logistics Vs Ashok Agarwal Personal Guarantor of Ankit Ispat Pvt. Ltd. & Anr.	Mr. Gowtham P	Respondents
2.	Comp App (AT) (CH) (Ins) No. 272/2025 To dispense with IA No. 773/2025	Satyabrat Behera Proprietor of Satya Logistics Vs Ajay Agarwal Personal Guarantor of Ankit Ispat Pvt. Ltd. & Anr.	Mr. Gowtham P	
3.	Comp App (AT) (CH) (Ins) No. 273/2025 To dispense with IA No. 774/2025	Satyabrat Behera Proprietor of Satya Logistics Vs Ankit Agarwal Personal Guarantor of Ankit Ispat Pvt. Ltd. & Anr.	Mr. Gowtham P	
4.	Comp App (AT) (CH) (Ins) No. 274/2025 To dispense with IA No. 775/2025	Satyabrat Behera Proprietor of Satya Logistics Vs Anita Agarwal Personal Guarantor of Ankit Ispat Pvt. Ltd. & Anr.	Mr. Gowtham P	
5.	Comp App (AT) (CH) (Ins) No. 275/2025 For Exemption IA No. 776/2025 For Condone Delay IA No. 777/2025 For Stay IA No. 778/2025	Medekar Intisar Mohamed Erstwhile Director of the Corporate Debtor Vs K.Muruganandan Liquidator of Samaara Leathers Pvt Ltd	Mr. Pawan Jhabakh	
6.	Comp App (AT) (CH) No.74/2025 For Stay IA No. 751/2025	Union Of India Through SFIO Vs Satyam Computer Services Ltd & 12 Ors	Mr. Avinash Krishnan Ravi	

Defective Case

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) No.	Union of India Through	Mr. Avinash Krishnan	
	75/2025	SFIO	Ravi	
	For Stay	Vs		
	IA No. 752/2025	Maytas Properties Ltd.		
	(With defects)	& 6 Ors.		

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8.	Comp App (AT) (CH) (Ins) No. 25/2021 To Dispense with IA No. 59/2021	Sequent Electricals Vs Refex Energy Limited	Mr.A Saravanan & S. Santhosh	Mr. Kumarpal R Chopra
9.	Comp App (AT) (CH) (Ins) No. 183/2022 For Exemption IA No. 416/2022 Leave to file IA No. 417/2022 For Stay IA No. 418/2022	Dewa Projects Pvt. Ltd. Vs Vinod Pandinhare Veetil, Liquidator of Dewa Projects Pvt. Ltd. & 3 Ors	Ms. G. Sridevi	Mr. Ashwini Kumar Singh R1 Mr. Bhagavath Krishnan R2
10.	IA No. 547/2025 (To implead) in Comp App (AT) (CH) (Ins) No. 452/2024 For Stay IA No. 1235/2024	Manjeera Realty LLP Vs Manjeera Constructions Ltd Rep by RP, Birendra Kumar Agarwal & 2 Ors. WITH	Mr. TK Bhaskar	Mr. VVSN Raju- R1
11.	Comp App (AT) (CH) (Ins) No. 456/2024 For Stay IA No. 1244//2024	S2Tech.com India Pvt. Ltd. Vs Birendra Kumar Agarwal, RP of Manjeera Constructions Ltd & Anr.	Mr. M Ramu	Mr. VVSN Raju- R1 Mr. Sanjay Kishore- R2
12.	IA No. 296/2025 (Delay in refiling) In Comp App (AT) (CH) (Ins) No. 106/2025 For Exemption IA No.294/2025 For Stay IA No. 295/2025	Gajjala Yoganand Member of Suspended Board of Directors Manjeera Retail Holdings Pvt. Ltd. Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt. Ltd.& Anr.	Mr. Adarsh Subramanian	Mr. VVSN Raju- R1
13.	IA No. 299/2025 (Delay in refiling) In Comp App (AT) (CH) (Ins) No. 107/2025 For Stay IA No. 297/2025 For Exemption IA No. 298/2025	Gajjala Yoganand Member of Suspended Board of Directors Manjeera Retail Holdings Pvt. Ltd. Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt. Ltd.& Anr.	Mr. Adarsh Subramanian	Mr. VVSN Raju- R1
		WITH		

14.	Comp App (AT) (CH) (Ins) No. 25/2025 For Direction IA No. 109/2025	Gajjala Yoganand Member of Suspended Board of Directors, Manjeera Retail Holdings Pvt. Ltd Vs Birendra Kumar Agarwal,RP of Manjeera Retail Holdings Pvt. Ltd. & 3 Ors WITH	Mr. Y Suryanarayana	Mr. VVSN Raju- R1 R2 Mr. Sanjay Kishore- R3 R4
15.	Comp App (AT) (CH) (Ins) No. 199/2025 To dispense with IA No. 562/2025 For Stay IA No. 563/2025	G Yoganand Promoter Director (Suspended), Manjeera Retail Holdings Pvt.Ltd.& Anr. Vs Birendra Kumar Agarwal,RP of Manjeera Retail Holdings Pvt. Ltd. & 3 Ors. WITH	Mr. Adarsh Subramaniam	Mr. VVSN Raju- R1 Mr. Pradeep Joy- R2 Mr. Palash Taing- R3
16.	Comp App (AT) (CH) (Ins) No. 200/2025 To dispense with IA No. 564/2025 For Stay IA No. 565/2025	Gajjala Yoganand Promoter Director (Suspended) Manjeera Constructions Ltd. & Anr. Vs Birendra Kumar Agarwal, RP of Manjeera Construction Ltd. & 3 Ors. WITH	Mr. Adarsh Subramaniam	Mr. VVSN Raju- R1 Mr. Palash Taing- R3
17.	Comp App (AT) (CH) (Ins) No. 217/2025 To dispense with IA No. 600/2025 For Stay IA No. 601/2025	G. Yoganand Vs Catalyst Trusteeship Ltd WITH	Mr. Adarsh Subramanian	Mr. Palash Taing
18.	Comp App (AT) (CH) (Ins) No. 245/2025 For Stay IA No. 690/2025 For Exemption IA No. 691/2025	Gajjala Yoganand & Anr. Vs Birendra Kumar Agarwal Chairman of the Monitoring Committee/Monitoring Agent of Manjeera Construction Ltd & Anr	Mr. K. Mohit Kumar	Mr. VVSN Raju- R1

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for
				Respondents
19.	Comp App (AT) (CH)	Sunbeam Structurals	Mr. Jayanth	Mr. P Raj Kumar
	(Ins) No. 173/2023	Pvt. Ltd.	Viswanathan, PCS	Jhabakh- R1
	To dispense with	Vs		Mr. Bhagavath
	IA No. 557/2023	Sachin Srinivas		Krishnan- R3
	For Stay	Bhattad, RP of G K		Mr. Anirudh Krishnan
	IA No. 556/2023	Industrial Park Pvt.		R4
	To Vacate Stay	Ltd. & 3 Ors.		
	IA No. 493/2025	WITH		
20.	Comp App (AT) (CH)	KG Muralidharan	Mr. Avinash Krishnan	Mr. P Raj Kumar
	(Ins) No. 174/2023	Vs	Ravi	Jhabakh- R1
	For Stay	Sachin Shrinivas		Mr. Bhagavath
	IA No. 558/2023	Bhattad, RP of G K		Krishnan- R3
	For Exemption	Industrial Park Pvt Ltd		Mr. Anirudh Krishnan
	IA No. 559/2023	& 3 Ors.		R4
		WITH		

21.	Comp App (AT) (CH) (Ins) No. 175/2023 For Stay IA No.567/2023 For Exemption IA No.566/2023 For Additional docs IA No. 565/2023	Sachin Srinivas Bhattad, Erstwhile RP, G K Industrial Park Pvt Ltd Vs Edelweiss Asset Reconstruction Company Ltd & 2 Ors. WITH	Mr. Raj Kumar Jhabakh	Mr. Bhagavath Krishnan- R1 Ms. Elamathi- R2 Mr. Anirudh Krishnan R3
22.	Comp App (AT) (CH) (Ins) No. 211/2023 For Exemption IA No. 701/2023	Premier Chennai Properties Limited Vs Sachin Shrinivas Bhattad & Anr. WITH	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1
23.	Comp App (AT) (CH) (Ins) No. 263/2023 For Exemption IA No. 824/2023	Premier Chennai Properties Limited Vs Sachin Srinivas Bhattad, RP & 2 Ors	Mr. Anirudh Krishnan	Mr. P Raj Kumar Jhabakh- R1 Mr. Bhagavath Krishnan- R3

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
24.	Comp App (AT) (CH) (Ins) No. 322/2023 For Stay IA No. 983/2023 For Direction IA No. 990/2023, 1138 & 1140/2024 Interim Injunction IA No. 1137/2024	Shuchi Jain, Suspended Director of Capricorn Food Products India Ltd. Vs J Karthiga, RP of Capricorn Food Products India Ltd. & 13 Ors. WITH	Mr. Bhagavath Krishna	Mr. T Ravichandran R1 Mr. SR Raghunathan R2 Mr. ML Ganesh- R5
25.	Comp App (AT) (CH) (Ins) No. 330/2023 To dispense with IA No. 1001/2023 For Stay IA No. 1002/2023	Maa Kudargarhi Steel Pvt. Ltd. & BM Foods Vs J Karthiga, RP of Capricorn Food Products India Ltd.	Mr. SR Raghunathan	Mr.T Ravichandran
26.	Comp App (AT) (CH) No. 15/2024 For Stay IA No. 241/2024	The Assistant Commissioner of GST and Central Excise, Cuddalore Vs A Anurag Goel, Liquidator of Shree Ambika Sugars Ltd. & Anr.	Mr. P Raj Kumar Jhabakh	Mr. Anant Merathia- R1 Mr. Avinash Krishnan Ravi- R2
27.	Comp App (AT) (CH) (Ins) No. 68/2024 To dispense with IA No. 200/2024 For Stay IA No. 201/2024	SP Coal Resources Pvt. Ltd. Vs Integrated Thermoplastics Ltd	Mr. P Jesus Moris Ravi	Mr. Varun Srinivaan
28.	Comp App (AT) (CH) No. 71/2024 For Stay IA No. 1080/2024 For Exemption IA No. 1081/2024 For Interim relief IA No. 1082/2024	Dr. Madhukar G Angur Vs Abhay Govind Chebbi & 21 Ors.	Ms. Ashima Mandla	Ms. Vandana PL- R1 R3 R4 R5 R6 Mr. Cyril Prasad Pais R2 R13 R22 Mr. Chandramouli Prabhakar- R10 R20

29.	Comp App (AT) (CH) (Ins) No. 84/2024	Madhu Desikan Liquidator, Connexions Retail Stores Pvt. Ltd. Vs Deutsche Bank	Mr. B Ramana Kumar	Mr.AG Sathyanarayana
30.	Comp App (AT) (CH) (Ins) No. 229/2024 For Stay IA No. 610/2024	Sreedevi P & Anr. Vs Southern Investments Pvt. Ltd. & Anr.	Mr. G Kalyan Jhabakh	Mr. Sarath Babu R1 R2
31.	Comp App (AT) (CH) (Ins) No. 278/2024	Bharat Heavy Electricals Ltd. Vs Hinduja National Power Corporation Ltd.	Mr. Vinod Kumar	Mr. S Sriraman
32.	Comp App (AT) (CH) (Ins) No. 357/2024 For Stay IA No. 975/2024	Jain Irrigation Systems Ltd Vs Anurag Goel, Liquidator of Shree Ambika Sugars Ltd & Anr. WITH	Mr. BSV Prakash Kumar	
33.	Comp App (AT) (CH) (Ins) No. 437/2024 For Direction IA No. 1193/2024	Jain Irrigation Systems Ltd Vs Anurag Goel, Liquidator of Shree Ambika Sugars Ltd & 2 Ors.	Mr. BSV Prakash Kumar	Mr. Anant Merathia- R1
34.	Comp App (AT) (CH) No. 34/2025 For Stay IA No. 494/2025	Mukund Ghanshyamdasji Maheshwari (DAGA) & 2 Ors. Vs Balvinder Singh Administrator of Nagarjuna Agro Chemicals Pvt. Ltd. & 8 Ors. WITH	Mr. MV Swaroop	Mr. B Dhanaraj- R7
35.	Comp App (AT) (CH) No. 23/2024 For Exemption IA No.382/2024 For Stay IA No. 383/2024 For Direction IA No. 1178, 1179 &1247/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors. WITH	Mr. MV Swaroop	Mr. CV Shailandhran R1
36.	Comp App (AT) (CH) No. 33/2024 For Stay IA No. 581/2024 For Exemption IA No. 582/2024	Shrikant Gopilal Rathi & 2 Ors. Vs Nagarjuna Agro Chemicals Pvt. Ltd & 8 Ors. WITH	Mr.CV Shailandhran	Mr. MV Swaroop R2- R4
37.	Comp App (AT) (CH) No. 37/2024 For Stay IA No. 660 & 661/2024 For Direction IA No. 1249/2024	Nagarjuna Agro Chemicals Pvt. Ltd. & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors.	Mr. TK Bhaskar	

38.	Comp App (AT) (CH) No. 43/2024 For Stay IA No. 736 & 737/2024 For Direction IA No. 1248/2024	Nagarjuna Agro Chemicals Pvt. Ltd & 3 Ors. Vs Shrikant Gopilal Rathi & 4 Ors.	Mr. TK Bhaskar	
39.	Comp App (AT) (CH) No. 64/2025 To dispense with IA No. 661/2025 For Stay IA No. 662/2025	Kanniah Anandh & 2 Ors. Vs Union Of India, through SFIO	Mr. Dhanaram Ramachandran	
40.	Comp App (AT) (CH) (Ins) No. 175/2025 For Stay IA No. 464/2025	Axis Bank Ltd Vs Bank Of Baroda & 2 Ors.	Mr.S Sathiyanarayanan	
41.	Comp App (AT) (CH) (Ins) No. 204/2025 For Exemption IA No. 575/2025	K. Srinivas Reddy Suspended Managing Director of Veera Vahana Pvt. Ltd. Vs Veera Vahana Pvt. Ltd. Rep by its IRP Madhugiri Venkatarayappa Sudarshan & Anr.	Mr. Subhang P Nair	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
42.	Comp App (AT) (CH) No. 30/2022	M Geethalakshmi Sunflower Finlinks Ltd Vs ROC Chennai & Anr	Mr. C Umashankar	Mr. B Ramana Kumar R2
43.	Comp App (AT) (CH) (Ins) No. 207/2022 For Stay IA No. 454/2022	Chinna Rao & 3 Ors Vs S Hari Karthik Liquidator of the Jeypore Sugar Company Ltd. & 6 Ors.	Mr. Keerthikiran Murali	
44.	Comp App (AT) (CH) (Ins) No. 283/2022	State Bank of India Rep by Asst. General Manager, SAMB, Chennai Vs Nathella Sampath Chetty & Co	Mr.K Chandrasekaran	Mr. Raghuram Cadambi
45.	Comp App (AT) (CH) (Ins) No. 422/2022 For Stay IA No. 1043/2022 For Exemption IA No. 1044/2022	DP Sadhu Suspended Director of Devas Engineering Systems Pvt. Ltd. Vs Union Bank of India Ltd. & Anr.	Ms. S Shanmitha	Mr. Adhivarahan R1
46.	Comp App (AT) (CH) (Ins) No. 434/2023 For Stay IA No. 1336/2023 For Urgent Hearing IA No. 68/2024	Rajendra Gears, Rep by its Managing Partner Rajendra Singh Vs Anish Agarwal, IRP, SAIL-SCIL Kerala Ltd	Mr. Aadil Singh Boparai	Mr. Siddhanth Makkar

47.	Comp App (AT) (CH)	Rajeev Vidyadharan	Dr. KS Ravichandran,	Mr. Bijoy P Pulipra
	No. 06/2024	alias Rajeev Anchal &	PCS	R1- R8
	For Urgent Hearing	3 Ors.		Mr. Ajakumar-R10- R12
	IA No. 121/2024	Vs		Mr. EK Kumaresan R16
	For Stay	PJ Mathews & 27 Ors		R17
	IA No. 122/2024			ļ.

02.00 PM

Note: After the matters listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
48.	TA (AT) No. 65/2021 (Comp App (AT) No. 392/2017)	Gireesh Kumar Sanghi & Anr. Vs Ravi Sanghi & 6 Ors. WITH	Ms. Anju Jain	Mr. Sharad Sanghi R5- R7 Mr. Anirudh Wadhwa
49.	TA (AT) No. 66/2021 (Comp App (AT) No. 393/2017) For Stay IA No.743/2024 To Adv. Hg IA No.749/2024 For Additional docs. IA No. 173/2025	Gireesh Kumar Sanghi & Anr. Vs AGA Publications Ltd. & 13 Ors	Ms. Anju Jain	Mr. Yogesh Jagia R1, R12-R14 Mr.Y Suryanarayana R2- R4 Mr. Sharad Sanghi R5- R7 Mr. Sriram Venkatavaradan R8- R11
50.	Comp App (AT) (CH) No. 52/2024 For Direction IA No. 794/2024	Amit Sanghi & 2 Ors. Vs Sanghi SEZ Pvt. Ltd. & 13 Ors	Mr. Y Suryanarayana	Mr. Yogesh Jagia R1- R3 R5-R7 Mr. Sriram Venkatavaradan- R4

INSTRUCTIONS FOR SMOOTH VC HEARINGS

- 1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: (a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person
- 2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "Mentioning-Name".
- 3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
- 4. Detailed instructions for joining video conferencing are made available at: https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf
- 5. The appearance slips may be sent at: <u>vcnclatchennai5@gmail.com</u>
- 6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
- 7. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500), or through email on e-mail ID: vcnclatchennai5@gmail.com

By order of Hon'ble Member (Judicial)

Chennai Bench

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